



**Central Administrative Tribunal
Principal Bench**

**OA No.2381/2015
MA No.2379/2015**

New Delhi, this the 14th day of January, 2020

**Hon'ble Mr. S.N.Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Abhishek Kumar, age about 22 years,
S/o Late Jibachh Jha,
R/o Kailsahpuri, Ward No. 9,
Head post office Dumra,
Distt. Sitamarhi – 843301, Bihar.

....Applicant

(None)

Versus

1. Staff Selection Commission,
Through its Director/Regional Director (NR),
Block No. 12, CGO Complex,
Lodhi Road, New Delhi – 110043.
2. Union of India,
Through Principal Secretary,
HRD Ministry, Shastri Bhawan,
New Delhi – 110011. Respondents

(By Advocate : Shri Gyanendra Singh)

ORDER (ORAL)

By Hon'ble Mr. S.N.Terdal, Member (J)

None for the applicant. Even on previous date 18.11.2019 nobody appeared for applicant. In view of the same, the OA is dismissed for non prosecution.

**(Mohd. Jamshed)
Member (A)**

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**(S.N.Terdal)
Member (J)**

